

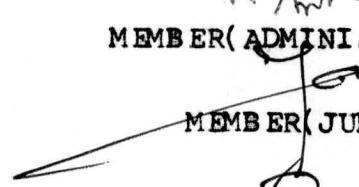
Order dated 3.9.2002

Heard the counsel for the applicant and Shri A.K.Bose, Sr.Standing Counsel for the Respondents. Shri Bose has filed a Memo to-day enclosing thereto a document in which he has stated that in response to the Tribunal's order passed in this O.A. the applicant has been appointed as E.D.D.A., Berhampur University S.O. w.e.f. 8.1.1996 and the appointment order issued earlier may be treated as appointment against the vacant post on regular basis. A copy of this order has also been served on the counsel for the applicant, who submits that he does not wish to press this O.A. and the same may be disposed of accordingly.

In view of the fact that the applicant has been provided with relief as sought for in this O.A. and as the applicant does not want to proceed with this case any further, this O.A. is dismissed as not pressed.

No costs.


MEMBER(ADMINISTRATIVE)


MEMBER(JUDICIAL)